

Credit and Investment Company of India (SCICI) officials and have to stay for days before their problems are cleared; and

(c) if so, the action proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) On the basis of appraisal carried out by Shipping Credit and Investment Company of India Limited (SCICI), it has been decided to allow re-scheduling of repayment of loan instalments by two companies, involving deferment of instalment of principal amount, and overdue interest and recovery thereof in two or more instalments.

(b) and (c). SCICI has reported that representatives of Deep Sea Fishing Companies are not required to visit SCICI's office at Bombay except when, because of incompleteness of details furnished by fishing companies, it becomes necessary to call the company representatives with a view to expediting processing of their proposals. Professional Managers of SCICI also visit business places of such companies with a view to helping them in processing their proposals.

#### Share Holding Rules for Joint Sector Company

4180. SHRI C. K. PUPPUSWAMY: Will the Minister of FINANCE be pleased to state:

(a) the pattern of share holding rules laid down for a Joint Sector Company; and

(b) whether the Tamil Nadu Dadha Pharmaceuticals Limited is a Joint Sector Company as per the share holding rules laid down?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The information is being collected and will be laid on the Table of the House.

#### Manipulation of NRI Investment Scheme by Banks.

4181. SHRI SOMNATH RATH:  
SHRI MOHD. MAHFOOZ ALI KHAN:  
DR. A.K. PATEL:  
CH. KHURSHID AHMED:

Will the Minister of FINANCE be pleased to state:

(a) whether it has come to the notice of Government that many leading international banks and overseas branches of Indian banks in collusion with some Non-Resident Indians are pocketing crores of rupees every year by manipulating the NRI investment scheme; and

(b) if so, the details thereof and the action taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). During 1985, some irregularities in this regard were brought to the notice of the Reserve bank of India. Accordingly RBI have already issued instructions to all Indian banks having foreign branches and foreign banks operating in India, in this regard.

[Translation]

#### Ganga Action Plan

4182. SHRI JAGDISH AWASTHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Ganga Action Plan has recommended to bring Ganga river upto Ghats and to construct a Barrage to solve the water problem in Kanpur;

(b) if so, whether estimated cost of the Barrage is also mentioned in the recommendation;

(c) whether any offer for assistance has been received from the World Bank for this Barrage; and

(d) when the construction work of the Barrage will start and the time by which is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) to (d). A committee constituted by the Ministry of Environment & Forests in January, 1988 recommended, among others, construction of a gated barrage at Kanpur approximately estimated to cost Rs. 130 crores. The detailed project report has not been received at the Centre.

#### Standard of literature at railway book stalls

4183. SHRI NARESH CHANDRA CHATURVEDI: Will the Minister of RAILWAY be pleased to state:

(a) whether sub-standard and obscans literature is sold at the bookstalls of M/s A.H. Wheeler and Company at various Railway Stations;

(b) whether M/s A.H. Wheeler are not giving due place and publicity to Hindi books;

(c) if so, the details thereof and reasons therefor;

(d) whether the Railways have awarded the contract to M/s A.H. Wheeler and Com-

pany for 9 years, if so, the reasons therefor; and

(e) whether the number of Hindi boards in comparison to English at the book stalls of M/s A.H. Wheeler is negligible if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). No, Sir.

(c) Does not arise.

(d). Yes, Sir. In 1967, it was decided to delete the clause of "Automatic renewal" from the agreement but to extend the period of agreement from 5 years to 9 years.

(e) Bookstall contractors sell books and magazines which are generally required by travelling public. The language-wise count of books is not maintained by the Railways.

#### Scheme to Minimise Sea-Erosion In Lakshadweep

4184. SHRI M. RAGHUMA REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is any proposal under consideration of Government to minimise the sea-erosion in Lakshadweep;

(b) if so, the details of the schemes and the action taken in this regard; and

(c) the fund provided to the Government of Lakshadweep during 1989-90?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) and (b). Anti sea erosion measures have been planned to protect vulnerable reaches as recommended by the them of experts.